(06)

सेवा में,

अवर सचिव, बिहार विधान सभा सचिवालय, पटना।

विषय:- चल-अचल संपत्ति तथा दायित्वों की विवरणी।

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महाशय,

सभा सचिवालय के ज्ञापांक—246, दिनांक 20.01.2023 के आलोक में चल—अचल संपत्ति तथा दायित्वों की विवरणी संलग्न है।

विश्वासभाजन

्राजय कुमार सिंह-1) सहायक,

बिहार विधान सभा सचिवालय, पटना।

1998

Declaration of Assets and Liabilities

Year 2023

1, SANJAY KUMAR SINGH-1 son/daughter/wife of Sri Ram Narayan Singh aged 51 Years (approx), belonging to Administrative Cadre and presently working as Assistant, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s) (Surbhi Suman)	Dependant-1 (Son-Aavya Singh)	Dependant-2 (Son-Aarav Singh)	Dependant-3
(i)	Cash	₹30,000/-	₹20,000/-	×	×	×
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		₹7,000/- in SBI	×	×	×
(iii)	Bonds, Debentures and shares in Companies	Share ₹10000/- in Co-operative Bank Patna	×	×	×	×
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	<u>LIC Policies</u> 1. ₹3639/- HY 2. ₹3639/- HY	×	×	×	×
(v)	Motor Vehicles (details of make, etc.)	1. Ford Eco Sport NoBR01EU- 5499 2. Motor Cycle No BR01Dx-2833	×	×	×	×
(vi)	Jewellery (give details of weight and value)	60 gm. gold jewellary ₹3,24,000/-	210 gm. gold jewellary ₹10,80,000/- 200 gm. Silver jewellary ₹14000/-	×	×	×
(vii)	Other assets, such as values of claims / interests	1 tottic appliances	×	×	×	×

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI.	Description	Self	Spouse name	Dependant-1	Dependant-2	Dependant-3
No.	Description	Sell	(s) (Surbhi Suman)	(Son-Aavya Singh)	(Son-Aarav Singh)	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	7 acre 71 decimal (∧ncestral)	4 acre 55 decimal (Ancestral)	×	×	×
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Share in ancestral assets	×	×	×	×
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Share in ancestral assets	×	×	×	×
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Share in ancestral I-louse	×	×	×	×
(v)	Other (such as interest in property)	Share in ancestral property	×	×	×	×

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 14.02.2.023
(a)	(i) Loans from Banks	Housing Loan from SBI	₹22,32,981/-
	(ii) Loans from financial institutions	×	×
	(iii) Government Dues: (a) dues to departments dealing wigovernment accommodation	th ×	×
	(b) dues to departments dealing wi supply of water	th ×	×
	(c) dues to departments dealing wi	th ×	×

		\$2000 manual and a second and a	
•	(d) dues to departments dealing with telephones	×	×
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	×	×
	(f) Other dues, if any	×	×
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	₹70,558/- AY 2022-23 PAN-DDPPS7550N	x
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	×	x
	(iii) Sales Tax [Only in case of proprietary business]	×	×
	(iv) Property Tax	×	×

C Personal Detail		
GPF/CPF/PRAN No.	: e	PTS/BLA-1276
Gender	(-	M (M/F)
Date of Birth	:-	1 6 1 1 1 9 7 1 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	;-	ADMINISTRATIVE
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
		B.S.S. Billin Societa at Bet 100 of the
Home District	3-	KATIHAR
	10 000	

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: SanJay kymas Singh

Name of Employee: Sanjay Kumar Singh-1

Designation: Assistant

Department: Bihar Legislative Assembly

Note:

Place: Patna

Date: 14/02/2023

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.